

ful in averting threatened closure of industrial undertakings ; and

(b) if so, the main features of the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b) The matter is engaging the attention of Government.

Crossing of Pakistanis into Indian Territory from Sind

273. **SHRI P. M. MEHTA :**
SHRI P. GANGADEB :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the people living in areas captured by the Indian Army in Sind across Barmer (Rajasthan) had started moving to Indian territory for fear of having to live under the Bhutto regime in case the areas are returned to Pakistan ; and

(b) if so, how many Pakistanis have so far crossed into the India territory ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). Since the out break of hostilities, 38,557 persons have crossed into Indian Territory from areas in Sind now under the occupation of our forces and other parts of Pakistan.

Administration of Captured Areas of Sind

274 **SHRI P. C. MEHTA :**
SHRI P. GANGADEB :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Union Government have made any arrangements for administering the captured areas of Sind ; and

(b) if so, the authority managing the Civil Administration there ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. C. PANT) : (a) and (b). The Government of Rajasthan and Gujarat have, at the request of the Central Government, deputed adequate number of officers to assist the Indian Army in the maintenance of public order in the Pakistani areas under its occu-

pation and to cater to the medical, food and other essential requirements of the people residing there.

Causes of Delay in Issuing Industrial Licences

275. **SHRI P. M. MEHTA :**
SHRI P. GANGADEB :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have set up a Study Group to probe the causes of delay in issuing industrial licences ; and

(b) if so, the main features of its report ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). With a view to pinpointing bottlenecks and shortcomings in the procedures relating to issue and implementation of industrial licences, an officer in the Ministry of Industrial Development was deputed to analyse about 50 representative cases in details and to recommend such procedural modifications as would ensure a specific disposal of licence applications. The report has since been submitted by the officer concerned and it deals mainly with the internal arrangements for speedy disposal of licence applications and strengthening of the machinery dealing with them.

Public Sector Undertaking's Advertisements to Newspapers

276. **SHRI DASHRATHA DEB :**
SHRI C. K. CHANDRAPPAN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have issued any directives to the Public Sector Undertakings on the selection of newspapers for giving their advertisements ; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). No directive has been issued to the Public Sector Undertakings in this respect, but the need to place a suitable proportion of their advertisement with small and medium newspaper,